The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) No, Sir.

(b) and (c). The manuscripts and other material were handed to Dr. Raghuvira by authorities in China and Mongolia. So far as the Government of India can see, they were not personal gifts to him. It is proposed to discuss the question of transfer of the documents to Government custody with Dr. Raghuvira at an early date.

Shri H. N. Mukerjee: In view of the fact that a very large number of valuable things were brought back by Dr. Raghuvira, and he went on a tour sponsored by the Government of India and on his return an exhibition was officially held with the Prime Minister inaugurating it, may I know why the Government did not take precautions to make sure that these good things would not be lost to the country by any particular scholar monopolising the possession of it?

Shri Humayun Kabir: There is no question of their being lost. We say that they belong to the Government of India, and the negotiations are in progress.

Shri H. N. Mukerjee: Last year in February we were told that only three sets of micro-films have been delivered by Dr. Raghuvira to Government, and since then no improvement has taken place, though it was a very large collection and three sets of micro-films form part of a very microscopic minority of the exhibits. So, may I know what the Government propose to do in the matter?

Shri Humayın Kabir: Dr. Raghuvira does not question the fact that they belong to the Government. He wants to work on them for some time and for that period he may require them. That is being discussed with him.

Shri H. N. Mukerjee: Do I take it that Dr. Raghuvira have these things in his possession pending his research in relation to these exhibits and that they will be returned to Government as soon as possible?

Shri Humayun Kabir: That is our position.

Shri Hem Barua: In view of the fact that the hon. Minister is convinced that these materials belong to the Government of India, what was the purpose in having negotiations with Dr. Raghuvira? He can do research on them after depositing the materials with the Government of India and then borrowing them.

Shri Humayun Kabir: That is what we are suggesting—they may be placed in the National Museum and that when they are actually in the Museum Dr. Raghuvira will also be given facilities to do research.

Shri Hem Barua: What is the response of Dr. Raghuvira to the proposal made by the Government that he should deposit the materials with the Government and then borrow them?

Shri Humayun Kabir: Dr. Raghuvira gave us to understand that during his discussions with our Ambassador in Peking he told him that he was going to work on them for some time and he will return them to the Government when his work was complete, which means that Dr. Raghuvira accepts that they belong to the Government.

Indian Institute of Public Administration

*464. Shri M. S. Sugandhi:

Will the Minister of Finance bepleased to lay a statement showing:

- (a) the amounts of aid sanctioned to the Indian Institute of Public Administration and Indian School of Public Administration, Delhi, from 1954-55 to-date towards non-recurring and recurring expenses; and
- (b) the actual number of students admitted in the Institutions during the above period year-wise, both Government and private?

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha): (a) and (b). A statement is laid on the

Table of the House. [See Appendix I, annexure No. 100].

Shri M. S. Sugandhi: May I know whether this Institute has been recognized by any of the universities?

Shrimati Tarkeshwari Sinha: The Central Government and the various State Governments from which students come to this Institute, they have recognized this Institute.

Mr. Speaker: Has it been recognized by the Universities?

Shrimati Tarkeshwari Sinha: This is an autonomous body and the diplomas given by this Institute have been recognized by Government.

Shri M. S. Sugandhi: From the statement it appears that nearly Rs. 53 lakhs have been given as grants-in-aid to train nine officers. So, it comes to nearly Rs. 6 lakhs for each Government officer. Is it justified?

Mr. Speaker: The statement seems to indicate that as much as Rs. 6 lakhs have been granted for the training of a single officer. Is it so?

Shrimati Tarkeshwari Sinha: No. The statement gives the recurring and non-recurring expenditure from 1955 to 1960.

Shri Tangamani: From the statement I find that in the year 1959-60 29 private students and three Government officers from State Governments are undergoing training. Why is it that during the past two years no student has come from any of the States like Madras, Andhra Pradesh, Punjab and Uttar Pradesh?

Shrimati Tarkeshwari Sinha: There is no ban on any State Government from sending any number of officers they like. This is an autonomous body which caters to the needs of both the Government and the private sector, because this Institute has got on its rolls 1,177 members who are private individuals.

श्री भक्त दर्शन : श्रीमन् भारत सरकार ने हाल ही में मसरी में नेशनल एकडेमी आफ पबलिक एडिमिनिस्ट्रेशन की स्थापना की है। क्या उस के बाद भी इस संस्था की आवस्यकता रह जाती है और इन दोनों के कार्य में क्या अन्तर है?

Shrimati Tarkeshwari Sinha: That is a different body altogether, and there is no conflict between the working of these two bodies.

Shri Radha Raman: It is the practice in India that no agencies other than Universities are allowed to confer degrees. In permitting the Institute to award diplomas and degrees, was the permission of any University sought or was it contrary to the existing practice?

Shrimati Tarkeshwari Sinha: They give only a Master's diploma in Public Administration. They have a short-term course also. It is not a degree of the university.

Seizure of Gold

*465. Shri Radha Raman:
Shri Shree Narayan Das:
Shri Goray:

Will the Minister of Finance be pleased to state:

- (a) whether the Customs authorities seized four drums containing 1,000 tolas of gold valuing Rs. 1,25,000 found floating in sea at Bombay Harbour:
- (b) who detected this and whether Government have rewarded that person;
- (c) whether investigations in this case have been completed; and
 - (d) if so, with what results?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) to (d). On the 26th December, 1959, the crew of a launch attached to the Training ship Dufferin, Bombay, while returning to their ship, found three paint drums which were tied together and were floating in the sea. These drums were found to contain 100 bars of gold bullion of 10 tolas each with foreign markings, the total value being Rs. 1,30,000